

ITEM NO.16

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl)...../2013
CRL.M.P.NO.24320

(From the judgement and order dated 13/08/2013 in CRLR No.421/2006 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

DINESH PRATAP SINGH

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 06/12/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s) Ms. Liz Mathew, Adv.
Mr. Giriraj Subramaniam, Adv.
Mr. Hitesh Kumar Saini, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Issue notice.

	(S. K. Rakheja)	Court		(Indu Satija)	
Master		Assistant Registrar			